

**CP NO. 26(ND)/2016  
RT No.14/2016**

Rajesh Gupta

...Petitioner

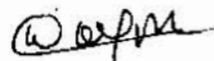
Versus.

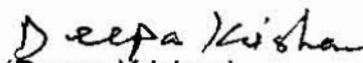
M/s Garg International Pvt. Ltd. & Ors.

...Respondents

Present: Mr. Rajansh Thukral, Advocate for petitioner.  
None for respondents.

Most of the day has been consumed in hearing the lengthy arguments in CP No.103(ND)/2015 / RT No.08/2016 apart from other cases. This case cannot be taken up, therefore, adjourned for arguments to 09.01.2017.

  
(Justice R.P. Nagrath)  
Member (Judicial)

  
(Deepa Krishan)  
Member(Technical)

December 16, 2016  
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